

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 1(ND)11
CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 03.08.2016**

NAME OF THE COMPANY: M/s.Denvax Celluler There. Pvt. Ltd. V/s. M/s. Institute Of
Cellular Therapies Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	ADHAY K-DAS	Adv.	Petitioner	Adhaya Kumar Das.
2.	M.K. Tiwari	Proxy	Respondents	M. K. Tiwari

ORDER

Ld. Counsel for the petitioner has addressed the arguments.

2. Ld. Counsel for the respondent prays for yet another adjournment to address his arguments. At his request, the matter is adjourned to 09.08.2016.

Sd/-
(Ina Malhotra)
Member Judicial

Sd/-
(R.Varadharajan)
Member Judicial